

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.05/(MAH)/2014
CA No.

CORAM:

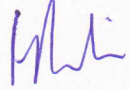
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE PARTIES: Mr. Ganesh Jaiswal

V/s.
M/s. Tourist Inn. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Madhuri Rombaykar	Advocate for Applicant	

Order

CP No.05/397-398/CLB/MAH/2014

Respondent side absent.

At the request of the Petitioner, list this matter for hearing on 9.11.2016.

sd/-

Shri B.S.V. Prakash Kumar
Member (Judicial)